

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A. 361/93

Thursday, the twentieth day of January, 1994

MR. N. DHARMADAN MEMBER (JUDICIAL)

MR. S. KASIPANDIAN MEMBER (ADMINISTRATIVE)

R. Geetha d/o Raman Nair
Cheendani House, Vattapparambu P.O.
Kurumassery (Via), Alwaye Postal Division **Applicant**

By Advocate P.S. Biju

vs.

1. Senior Supdt. of Post Offices Alwaye Postal Division, Alwaye	
2. The Employment Officer, Alwaye Employment Exchange, Alwaye	Respondents

By C. Kechunni Nair, SCGSC

ORDER

N. DHARMA DAN

Applicant who is working as provisional EDBPM, Vattapparambu Post Office filed this application mainly for a direction to consider her along with others in the regular selection to the post.

2. At the time when the case was admitted, we passed an interim order dated 26.2.93 directing the respondents to consider the applicant provisionally in the regular selection subject to the outcome of the original application.

3. Today, when the case was taken up for final hearing, learned counsel for applicant submitted that even though applicant was also considered in the regular selection, some other candidate was selected for appointment and the application can be closed reserving the right of the applicant to challenge the appointment of the selected candidate.

4. We record the aforesaid submission and close the application reserving the right of the applicant to challenge the appointment of the regularly selected candidate if she is so advised.

5. There shall be no order as to costs.



(S. KASIPANDIAN)
MEMBER (ADMINISTRATIVE)

kmn


20.1.94

(N. DHARMADAN)
MEMBER (JUDICIAL)